Annexure-5

Name of the corporate debtor:- Panama Systems private Limited (in Liquidation)

Date of commencement of liquidation :- 15/12/2020 (Liquidation order dated 10/12/2020 was made available on NCLT Portal on 15/12/2020)

List of stakeholders as on: 15/11/2021

List of operational creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Office of Joint Commissioner of State Tax, Pune	State	OCG3	27/10/2021	190,842	-	Assessment dues from April to June 2017 under MVAT Act and interest	NA	NA	0.0000%	NA	NA	190842	NIL	Rejected because form C not signed at appropriate place, authority letter not attached and claim received too late
	Total				190,842	-							190,842		